

F.No.A-12026/1/2018-Admn.I(LD)-Part  
Government of India  
Ministry of Law and Justice  
Legislative Department

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Shastri Bhawan, New Delhi,  
dated the 11<sup>th</sup> May, 2021.

**OFFICE ORDER NO.21/2021**

In pursuance of Department of Personnel and Training's communication No.36/1/2021-EO(SM-I) dated 10.05.2021, Shri Anoop Kumar Mendiratta, Secretary, Department of Legal Affairs, Ministry of Law and Justice has been assigned additional charge of the post of Secretary, Legislative Department, Ministry of Law and Justice from 10<sup>th</sup> May, 2021 and until further orders.



(Uttam Prakash)  
Deputy Secretary to the Govt. of India.  
Ph. No.:- 23389014.

Copy to:-

1. Shri Anoop Kumar Mendiratta, Law Secretary, Department of Legal Affairs, Ministry of Law & Justice.
2. PS to MLJ, Communication and E&IT.
3. Pay & Accounts Officer, Legislative Department.
4. PPS to Secretary/ PPS to Additional Secretaries/ PPS to JS&LCs
5. Department of Personnel & Training, Secretariat of Appointments Committee of the Cabinet (kind Attn- Shri Srinivas R. Katikithala, Secretary, ACC & Establishment Officer) w.r.t. their communication No.36/1/2021-EO(SM-I) dated 10.05.2021.
6. Cash Section, Legislative Department.
7. All Officers of Legislative Department and Department of Legal Affairs.
8. Cabinet Secretariat/ Prime Minister's Office/ UPSC/ Lok Sabha Secretariat/ Rajya Sabha Secretariat/ Election Commission of India.
9. Official Languages wing/ Vidhi Sahitya Prakashan/ All Sections of Legislative Department.
10. OL Section of Hindi Version.
11. B&A & I.F. Section/ Incumbency Folder/ Order Folder.